

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 261/2025

In the matter of:

Surender Mohan Rana

.....Applicant

Versus

Municipal Corporation of Delhi & Ors.

.....Respondent(s)

NDOH: -05.01.2026

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Filed by:

New Delhi:

Dated: 27 11.2025

Delhi Pollution Control Committee

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 30.05.2025.**

I, S.K. Goyal, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-A, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 30.05.2025, on the basis of the letter petition filed by Mr. Surendra Mohan Rana, resident of Ghevra Village, Mundka regarding alleged illegal dumping and burning of harmful waste in open land in the surroundings of Mundka area, Urban Extension Road No. 2 (U.E.R. II), between Delhi Rohtak Road and Delhi Rohtak Railway line, outskirt of Mundka. This



✓

Hon'ble Tribunal pleased to issue notice to MCD, DPCC and DM (West Delhi).

3. That, the DPCC officials carried out an inspection on 29.10.2025 to assess the contents of the complaint. The following observations were made during the inspection:

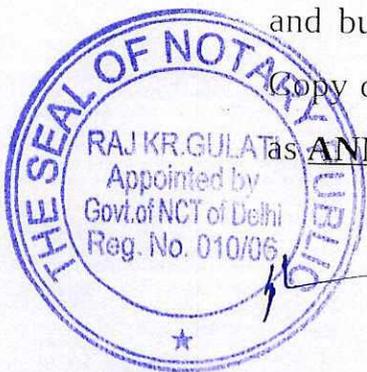
- a) A significant amount of domestic waste, including household garbage, and plastic wrappers, carry bags were observed dumped openly on the ground behind the DMRC Depot.
- b) Large quantities of C&D waste/debris, such as broken bricks, tiles, and soil, have been illegally deposited in the open area.
- c) A ragpicker was found burning the waste materials at the aforementioned location. He ran from the site upon the arrival of officials.
- d) Open burning of mixed i.e. Municipal Solid Waste/Garbage including some electrical wires was observed at the site.
- e) Burning of waste was doused on the spot by DPCC officials.

Copy of the inspection report dated 29.10.2025 alongwith photographs is enclosed herewith as ANNEXURE-1 (Colly).

4. That subsequent to inspection, a letter was issued to Deputy Commissioner of MCD (Narela Zone) interalia requesting to look into the matter and direct concerned officer to take necessary action to stop illegal dumping and burning of waste at public land & also submit action taken report.

Copy of such letter dated 11.11.2025 issued to MCD is enclosed herewith

as ANNEXURE-2.



5. That, in view of the above, the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

27 NOV 2025

Verified at New Delhi on this ___ day of November, 2025.


DEPONENT



27 NOV 2025

ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI

Annexure-1 (Copy)

INSPECTION REPORT

(4)

In compliance of the Hon'ble NGT order dated 30.05.2025 and 06.10.2025 in O.A. No. 261/2025 titled as "Surender Mohan Rana Vs Municipal Corporation of Delhi & Ors.", an inspection of Mundka Area, Urban Extension Road No. 2 (U.E.R. II) located between Delhi Rohtak Road and Delhi Rohtak Railway Line, Outside the area of Mundka was carried out by DPCC officials on 29.10.2025. During the inspection following observations were made:

1. A significant amount of domestic waste, including household garbage, and plastic wrappers, carry bags were observed dumped openly on the ground behind the DMRC Depot.
2. Large quantities of C&D waste/debris, such as broken bricks, tiles, and soil, have been illegally deposited in the open area.
3. A ragpicker was found burning the waste materials at the aforementioned location. He ran from the site upon the arrival of officials.
4. Open burning of mixed i.e. Municipal Solid Waste/Garbage including some electrical wires was observed at the site.
5. Burning of waste was doused on the spot by DPCC officials.

Dinesh
29/10/25

hit
29/10/25

Arjun
29/10/25

Signature of DPCC Officials

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	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-B, DELHI IT PARK, SHASTRI PARK, DELHI -110053 Visit us at : http://dpcc.delhigovt.nic.in Email us at: cmc6-del@delhi.gov.in</p>	<p align="right"><i>By Speed Post</i></p>  <p>LIFE Lifestyle for Environment</p>
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E-File no-DPCC/(10)(10)/(31)/Leg-25 /1929-34

Date: 11/11/2025

To,
The Deputy Commissioner (Narela Zone)
Municipal Corporation of Delhi
Office of Deputy Commissioner/Narela Zone,
1st Floor, Zonal Building, Opp. Narela Police Station
Narela, New Delhi-110040

Subject: Reg. Hon'ble NGT matter in OA No. 261/2025 titled "Surendra Mohan Rana Vs. MCD & Ors".

Ref: (i) Hon'ble NGT order dated 06.10.2025 in OA No. 261/2025

(ii) Hon'ble NGT order dated 30.05.2025 in OA No. 261/2025

This is in reference to the above referred orders dated 30.05.2025 and 06.10.2025 in the matter OA No. 261/2025 (copies enclosed). The matter is regarding illegal dumping and burning at Mundka Area, Urban Extension Road No. 2 (U.E.R. II) between Delhi Rohtak Road and Delhi Rohtak Railway Line, Outside area of Mundka.

The location was visited by DPCC officials on 29.10.2025 and brief of the observation is as below:

1. A significant amount of domestic waste, including household garbage, and plastic wrappers, carry bags were observed dumped openly on the ground behind the DMRC Depot.
2. Large quantities of C&D waste/debris, such as broken bricks, tiles, and soil, have been illegally deposited in the open area.
3. A ragpicker was found burning the waste materials at the aforementioned location. He ran from the site upon the arrival of officials.
4. Open burning of mixed i.e. Municipal Solid Waste/Garbage including some electrical wires was observed at the site.
5. Burning of waste was doused on the spot by DPCC Officials.

In view of the above, you are requested to direct concerned officers to take necessary action to stop the illegal dumping & burning of waste at public land & also to submit an Action Taken Report (ATR) in this regard to this office of DPCC.

Enclosures: As Above.

SEE, CMC-VI

Copy to:

1. The Chairman, National Highways Authority of India(NHAI), G-5&6, Sector 10, Dwarka, Delhi -110075.
2. Vice Chairman, DDA, Vikas Sadan, INA, Delhi-110023.
3. Managing Director, DSIIDC-II, N-36, Bombay Life Building, Connaught Circus, New Delhi- 110001.
4. Delhi Police, SHO, PVC Market Road, Mundka, Delhi - 110041, near Village Hiran Kuda.
5. Master File, CMC-VI.